

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 1/2015, in Transfer Petition(s) (Civil) No(s). 661/2015

PRIYANKA KUMARI

Petitioner(s)

VERSUS

KUMAR RAVI BHUSHAN & ANR.

Respondent(s)

Date : 13-09-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kedar Nath Tripathy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner has not taken fresh steps
alongwith fresh address of respondent no.1 to effect service
on respondent nos. 1 and 2 as such, registry to process the
matter as per rules for listing before the Hon'ble Judge in
Chambers for appropriate orders.

KAPIL MEHTA
Registrar
13.09.2018

hj